

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.07.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 779 of 2022	Elica Hospitality LLP Vs. Rajasthan State Industrial Development and Investment Corporation Ltd. & Anr.	Jaitegan S. Khurana	
2.	Comp. App. (AT) (Ins) No. 780 of 2022 & I.A. 2095 of 2022 (With Defects)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	
3.	Comp. App. (AT) (Ins) No. 781 of 2022	Amit Dineshchandra Patel Vs. State Bank of India	Arvind Kumar Gupta	
4.	Comp. App. (AT) (Ins) No. 782 of 2022	Bravo Sponge Iron Pvt. Ltd. Vs. SPS Metal Cast & Alloys Ltd. & Ors.	Anup Kumar	
5.	Comp. App. (AT) (Ins) No. 783 of 2022	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr. With	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
7.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall

8.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
9.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd. & Anr.	Mahesh Agarwal	Ashish Prasad Dhrupad Vaghani Prachi Johri-R1 Naveli Reshamwalla Ajiz MK Manmeet Singh
10.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr. With	Mehak Khurana	Abhishek Anand Karan Kohli-R1 G. P. Madaan Aditya Madaan Aishwarya Adlakha- R2
11.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2
12.	Comp. App. (AT) (Ins) No. 323 of 2022	Dharmender Verma Vs. Jitender Arora Resolution Professional Premia Projects Ltd. & Anr.	Rajiv K. Virmani	Sikhil Suri Nikhil Thapar Komal Gupta-R1 Jitendra Arora
13.	Comp. App. (AT) (Ins) No. 332 of 2022	Manish Kumar Shareholder of Hind Syntex Ltd. Vs Dena Bank & Anr.	Aastha Mehta	Krishan Kumar Nitin Pal Swikritimala Dubey- R1
14.	Comp. App. (AT) (Ins) No. 341 of 2022	Sparta Global Projects Pvt. Ltd. Vs. KUGD Services Pvt. Ltd.	Karan Valecha	
15.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojoyoti Chatterjee Satyam Saxena-R1
16.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP

For Hearing

17.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr. With	Kairav Tnvedi	Hancy Priya Maini
18.	Comp. App. (AT) (Ins) No. 1083 of 2021	Balaji Minerals & Ors. Vs. Essar Power M. P. Ltd. (Through Professional) & Ors. With	Aditya Parolia	Misha Vishnu Shriram-R1 Ruby S. Ahuja Sandeep Singhvi-R2 Siddhant Kant-R3
19.	Comp. App. (AT) (Ins) No. 19 of 2022	U.P. Jal Vidyut Nigam Ltd. Vs. Ashish Chhawchharia & Anr. With	Geetanjali Shahi	Aditya V Singh Vishnu Shriram-R1 Ruby S. Ahuja Hancy Maini Vishal Genhrana
20.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	Aditya V Singh Ashwij Ranaiah-R1 Siddhant Kant-R2 Ruby Singh Ahuja Hancy Maini Garima Singh-R2

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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- 1. Notice Board**
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By order of Hon'ble Chairperson
-sd/-
Registrar